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## **Stand-Alone Motor Own Damage Policy - Private Car**

### **Additional Expense Coverage Clause (Emergency Hotel or Transportation Expenses)**

We shall reimburse you the cost of expenses incurred for accommodation for overnight stay and /or those for travel to your place of residence or nearest city on your itinerary, necessarily incurred in the event of your vehicle meeting with an accident en route and it is impossible to drive the insured vehicle due to an accident and the vehicle had to be towed or if the vehicle is stolen, subject to your being over 100 miles away with the vehicle from your address. The reimbursement under the 2 heads shall be subject to limits of Rs 2500 each person with Rs 5000 per such accident limit and an aggregate of Rs 10,000 in a policy period in event of more than one accident /theft claim.

#### **Conditions:**

Benefit payable only if the claim for accidental damages or theft claim is payable under the Policy.

**Subject otherwise to terms, conditions, limitations and exclusions of the Policy.**